


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16/11/2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : EP 148/15
PETITION NUMBER : TP 148/16
NAME OF THE PETITIONER(S) : Facilitated Services(I)(P) Ltd.
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 621A

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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148	K. JAYARAMA 9448444446	CS in practice Applicant	
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ORDER

Heard PCS. in part. He is directed to file affidavit to the effect that the company has since complied violation.

Posted to 25.01.2017.


16/11
Member (J)


16/11
Member (T)